

SUGAR INDUSTRY

*1022. **Th. Jugal Kishore Sinha:** Will the Minister of Labour be pleased to state the names of the States which have declared the sugar industry to be a 'public utility service' during the current crushing season?

The Minister of Labour (Shri K. K. Desai): Under section 2(n) (vi) of the Industrial Disputes Act, 1947 the "appropriate Government" to declare the sugar industry to be a public utility service is the State Government. Information so far received is laid on the Table of the House. [See Appendix IV, annexure No. 66.]

TOURIST TRAFFIC

*1023. **Shri Ganpati Ram:** Will the Minister of Transport be pleased to state the number of foreign tourists who visited Banaras in 1953-54 and during the period from the 1st April to the 31st October, 1954?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): 2818 in 1953-54.

1523 from 1st April to 31st October, 1954. These figures are approximate.

RAILWAY TICKETS

*1025. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to refer to the reply given to starred question No. 2484 on the 13th May, 1954 and state:

(a) whether Government have enquired about the heaping of used tickets on the Railway Stations between Howrah and Kharagpur;

(b) if so, what steps have been taken to avoid the recurrence of such incidents; and

(c) whether it is also a fact that from some Stations used tickets are sent in paper cover which generally tears and tickets get lost *en route*?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes,

Sir. The enquiries show that there was unusual delay on the part of two stations in sending their tickets for the months of November and December, 1953.

(b) Apart from disciplinary action against the Station Masters of the two Stations where delay took place, attention of all Railways has been drawn to the standing orders on the subject with instructions that they should be strictly followed.

(c) At times, such a practice is resorted to in exceptional circumstances. Instructions, however, have been reiterated to the effect that collected tickets should be sent only in special bags provided for the purpose.

LANDLESS LABOURERS

*1026. **Dr. Satyawadi:** Will the Minister of Food and Agriculture be pleased to refer to the answer given to starred question No. 1059 on the 17th September, 1954 and state:

(a) whether the Punjab Government have submitted any scheme for giving lands to landless labourers; and

(b) if so, the main features of the scheme?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No Sir.

(b) Does not arise.

FERTILIZERS

*1027. **Shri Niranjana Jena:** Will the Minister of Food and Agriculture be pleased to state the kinds of fertilisers produced in India and the quantity of each produced during the year 1953-54?

The Minister of Agriculture (Dr. P. S. Deshmukh): The following quantities of different fertilisers were produced in the country during 1953-54:—

1. Sulphate of Ammonia ..	3,07,170 tons
2. Superphosphate ..	65,651 tons
3. Muriate of Potash ..	200 tons*

*Estimated.